12 Noon

PAPERSLAIDONTHETABLE

MR. CHAIRMAN: Now, papers to be laid.

- I. Report and Audited Accounts (1985-86) of the Central Board of Irrigation and Power, New Delhi.
- H. Report and Accounts (1985-86) of National Institute of Hydrology, Roorkee and related papers.
- HI. Betwa River Board (Amendment) Rules, 1986 and related papers.

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKRANAND); Sir, I beg to lay on the Table: —

- I. A copy (in English and Hindi) of the Annual Report and Audited Ac counts of the Central Board of Irriga tion and Power, New Delhi, for the year 1985-86 [Placed in Library. See No. LT—3311|86]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) Sixth Annual Report and Accounts of National Institute of Hydrology, Roorkee, for the year 1985-86, together with the Audit Report on the Accounts.
 - (ii) Statement by Government accepting the abov_e Report. [Placed in Library. See No. LT—3310|86 for (i) and (ii)].
- III. A cony (in English and Hindi) of the Ministry of Water Resources Notification G. S. R. No. 540, dated the 19th July, 1986, publishing the Betwa River Board (Amendment) Rules, 1986, under section 24 of the Betwa ' River Board Act, 1976, together with a statement giving reasons for the delay m laying the Notification. [Placed in Library. See No. LT—3309)86]

Food Corporation of India (Staff) (94th Amendment) Regulations, 1986.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUP- 1 PLIES (SHRI GHULAM NABI AZAD): Sir, I beg to lay on the Table, under sub-section (5) of section 45 of the Food Corporations Act, 1964, a copy (in EuS-lish and Hindi) of the Food Corporation of India Notification No. 39/F. No. 8-31 79-EP, dated the 5th November, 1986, publishing the Food Corporation of India (Staff) (94th Amendment) Regulations, 1986. [Placed in Library. See No. LT— 3275)86.]

Reports and Accounts (1985) of various Regional Rural Banks and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB)-. Sir, on behalf of Shri B. K. Gadhvi, I beg to lay on the Table: —

A copy each (in English and Hindi) of the Annual Reports and Accounts of the following Regional Rural Banks "for the year ended the 31st December, 1985, together with the Auditors' Report on the Accounts: —

- (1) Shri Venkateswara Grameena Bank, Chittoor.
- (2) Shri Saraswami Grameena Bank, Adilabad.
- (3 Sri Sathavahana Grameena Bank, Karimnagar.
 - (4) Pragiyotish Gaonlia Bank, Nalbari.
 - (5) Lakhimi Gaonlia Bank. Gola-ghat.
- (6) Vaishali Kshetriya Gramin Bank, Muzaffarpur.
 - (7) Monghy_r Kshetriya Gramin Bank, Monghyr.
 - (8) Santhal Parganas Gramin Bank, Dumka.
 - (9) Singhbhum Kshetriya Gramin Bank, Chaibasa.
 - (10) Mithila Kshetriya Gramin Bank, Darbhanea.